SURANA MERCANTILES PRIVATE LIMITED

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of creditor	Summa	ry of o	claims received	Summai	ry of	claims admitted	cont	ount of ingent aims		mount of claims ot admitted		mount of claims der verification	Details in Annexure	Remarks, if any
		No. of claims	An	nount	No. of claims		Amount of claims admitted			Ŀ.					
1	Secured financial creditors belonging to any class of creditors	0	₹		0	₹		₹	1	₹		₹		1	
2	Unsecured financial creditors belonging to any class of creditors	0	₹		0	₹	•	₹	-	₹	-	₹		2	
	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹			₹		₹		₹		₹		3	
	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	₹	22,75,38,226.00	1	₹	2,30,18,749.00	₹		₹	13,81,55,859.00	₹	6,63,63,618.00	4	4 Claims under verification and 5 claims not admitted
5	Operational creditors (Workmen)	0	₹	- II-	0	₹	-	₹	-	₹		₹	•	5	
6	Operational creditors (Employees)	0	₹	42E:	0	₹		₹	-	₹	-	₹	-	6	
7	Operational creditors (Government Dues)	0	₹	4	0	₹	-	₹	-	₹		₹	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	₹		0	₹		₹		₹		₹		8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹		0	₹		₹		₹		₹		9	
	Total	10	₹	22,75,38,226.00	1	₹	2,30,18,749.00		-	₹	13,81,55,859.00	₹	6,63,63,618.00		and the second second

SURANA MERCANTILES PRIVATE LIMITED

INSOLVENCY RESOLUTION PROFESSIONAL

Annexure -1

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

List of secured financial creditors (SFC) belonging to any class of creditors

(Amount in ₹)

S l.	Name of creditor	Details receive	of claim d			D	etails of claim	prov	isionally admitted				Amount of contingent claim		mount of any itual dues, that		mount of laim not	EXECUTE VI	unt of claim verification	Remarks, if any
o		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	b	ount covered y security interest	Aı	mount covered by guarantee	Whether related party?		f voting in CoC		n	nay be set- off	a	dmitted			
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Total																			

Annexure -2

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)

S Name of creditor	Detail	s of claim		De	tails o	of claim admitt	ted					Amount of any				Amount o	f claim	Rema	rks, if any
I. N 0		Amount claimed	Amount of claim admitted	Nature of claim	f	Amount cov by guarantee	vered	Whether related party?	% of votin		t of contin gent	dues, that may off	be set-	not admitted		under verification	on	d.	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

SURANA MERCANTILES PRIVATE LIMITED

YOGESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL

Annexure -3

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI.	Name of creditor	Details o	of claim received			Details of claim	admitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if any
N 0.		Date of receipt	Amount claimed	Amount of claim admitted	CONTRACTOR OF STREET	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	continge nt claim	mutual dues, that may be set-off	claim not admitted	claim under verificati on	
-	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NII	NII	NIL	NII	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
-	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure -4

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

SI	. Name of creditor	Details of	claim received		Details of	of claim admitted				Amo	unt of	Amour	nt of any	Amount of	claim	Amount of cl	aim under	Remarks, if any
N o.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether relat party?	ed % of voting CoC	g share in		ingent aim	that ma	al dues, ay beset- off	not admitte	ed	verification		
	Annapurna Hotels Private Limited	21.04.2025	4,93,97,837.00	NIL	NA	NIL	No	NIL	NIL	NIL	NIL		NIL	4,93,97,837	_			
	Desana Impex Limited	18.04.2025	1,44,34,100.00	NIL	NA	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	1,44,34,100				
	Ravi Auto Limited	19.04.2025	2,30,18,749.00		FINANCIAL CREDITOR	NIL	No	100		NIL	NIL	NIL		NIL	NIL			
	Astrex Enterprise Private Limited	21.04.2025	93,83,699.00	NIL	NIL	NIL	No	NIL	NIL	NIL		NIL		NIL	NIL		93,83,699	
	Ess- Kay Leasing and Finance Private Limited	21.04.2025	1,33,32,895	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL		1,33,32,895	
	Majula Private Limited	21.04.2025	2,25,03,664	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	2,25,03,664	NIL		-	
	Raipur Resources Private Limited	18.04.2025	63,14,920	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	63,14,920	NIL	18.04.2025		
	Reality Vinimay Private Limited	19.04.2025	4,55,05,338	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	4,55,05,338	NIL	19.04.2025		
	Shagun Business Services Private Limited	18.04.2025	63,14,920	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	18.04.2025	63,14,920	
)	Supreme Products Private Limited	21.04.2025	3,73,32,104	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	21.04.2025	3,73,32,104	
			22,75,38,226	2.30.18.749						_			_	13,81,55,859	T	г	6,63,63,618	

SURANA MERCANTILES PRIVATE LIMITED

YOGESH GUPTA
INSOLVENCY RESOLUTION PROFESSIONAL

Annexure - 5

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of	Name of workman	Details of cl	aim received		Details of clai	m admitte	d		Amount of		Amount of	Remarks, if
No.	authorised representative, if any			Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	contingent claim	any mutual dues, that may be set-off	claim under verification	claim not admitted	any
T		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2				NIL	NIL	NIL	NIL					NIL	NIL
3				NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Total											

Annexure -6

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

List of operational creditors (Employees)

(Amount in₹)

SI.		Name of employee	Details of c	laim received	Details o	of claim admit	ted (Prove	essionally)	Amount of	Amount of any mutual	Amount of claim under	Amount of claim not	Remarks, if
No.	authorised representative, if any		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	related	% of voting share in CoC, if applicable	claim	dues, that may be set- off	verification	admitted	,
		NIL						11977 1147 1148					

SURANA MERCANTILES PRIVATE LIMITED

INSOLVENCY RESOLUTION PROFESSIONAL

Annexure -7

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

					List	of operational	creditors (C	Government d	ues)						
SI. No.		ls of Claimant	Details of claim								Amount of	Amount	Amount	Amount of	Remarks,
	110		received								contingent	of any	of claim	claim under	any
	Departm ent	Government	Date of receipt	Amount	Amount Admitted Provisional	Nature of claim	Amount covered security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	not admitted	verification	
1	Nil	Nil	Nil	Nil	Nil	Nil	0	0	0	0	0	0	-		
		Total			Nil		0	0		0	0	0			

Annexure -8

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

SI.	Name of creditor	Details of cla	aim received	A COLUMN	J	Details of cla	im admitted			Amount of	Amount of	Amount of	Amount of claim	Remarks,
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	and the second second	% of voting share in CoC	contingent claim	any mutual dues, that may be set-off	claim not admitted	under verification	if any
1	Nil													
2	Nil													
3	Nil													

SUPANA MERCANTILES PRIVATE LIMITE.

INSOLVENCY RESOLUTION PROFESSIONAL

Annexure -9

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED; Date of commencement of CIRP: 07.04.2025; List of creditors as on: 30.04.2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl. Name of creditor		Details of	claim received		Details o	of claim admitted (Pr	ovisionally)		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.		Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim		claim not	claim under verificati	any
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

SURANA MERCANTILES PRIVATE LIMITE

YOGESH GUPTA
INSOLVENCY RESOLUTION PROFESSION/A